ITEM NO.2 Court 4 (Video Conferencing) SECTION X

> SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

Miscellaneous Application No.1637/2019 in W.P.(C) No. 292/2006

DISABLED RIGHT GROUP & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(OFFICE REPORT FOR DIRECTION)

Date : 14-03-2022 This application was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) By Courts Motion, AOR

For Respondent(s) Mr. K. M. Nataraj, ASG Mr. A.K. Srivastava, Sr. Adv. Ms. Sunita Rani Singh, Adv. Mr. Shantanu Sharma, Adv. Mr. D. L. Chidananda, Adv. Mr. Shivmangal Sharma, Adv. Mr. R.R. Rajesh, Adv. Mr. V. Balaji, Adv. Mr. Anil Hooda, Adv. Mr. Jitender Hooda, Adv. Mr. Shafik Ahmed, Adv. Mr. Anuraag Tripathi, Adv. Ms. Renu Bala, Adv. Mr. Satish Solanki, Adv. Mr. G.S. Makker, AOR Mr. Raj Bahadur Yadav, AOR Mr. Ambrish Kumar, AOR

UGC Mr. Manoj Ranjan Sinha, Adv. Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following O R D E R

- 1 Mr Manoj Sinha, counsel appearing on behalf of UGC, states that the Accessibility Guidelines have been notified on the website of UGC and suggestions to the Guidelines have been invited. The last date for the receipt of submissions is 25 March 2022.
- 2 Since the process of finalization of the Accessibility Guidelines is being carried out, the proceedings shall now be listed after three months so that the Court can be updated with a fresh status report.
- 3 List the Miscellaneous Application on 15 July 2022

(SANJAY KUMAR-I) AR-CUM-PS (ANJU KAPOOR) COURT MASTER